


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.198/BB/201 7	-	Await ROC Report	252(3)	Indra Prem Menon Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikal.R. Arjun	Adv. for Petitioner	

**ORDER**

Counsel for Petitioner Company is present. Report from ROC not received. Registry to address a letter to ROC, Karnataka, Bangalore, with a direction to send report with regard to this petition. List it on 17.01.2018.

  
Member (T)

  
Member (J)